

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/ 5770/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the 9th November, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2021/375 dtd. 08.11.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 09.11.2021**, as prayed for.

Yours faithfully,

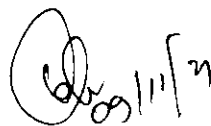
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/5771 **dated 9.11.2021**

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rax